

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(CAA) 274 (ND) 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
27.11.2017**

**NAME OF THE COMPANY: M/s Raghunath Equipments Pvt. Ltd. and
Mectech Process Engineers Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Ms. Shalini Sharma, CS		
	For the Respondent:	Mr. Ajeyo Sharma, Advocate for OL Mr. Manish Raj, CP for RD(NR) Delhi.		

ORDER

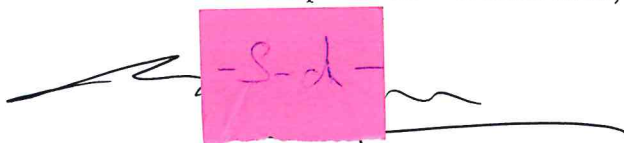
Objections of the ROC are on record. Ld. PCS appearing for the company submits that they have taken steps to address the same. Let reply be filed by the Applicants to the objections raised by the RD.

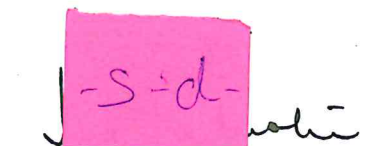
Pursuant to the publication effected, no objector is here before us.

Affidavit has also been filed by the Applicant deposing that they nor their representatives/counsels have received any objections.

Fresh Notice to the Income Tax Department through Standing Counsel.

To come up on 15th December, 2017.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**